

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 27.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.29/ 2017	-	Hearing	241/ 242	Mr. Abhijit Dutta Vs Digglite Marketing Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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N. K. Dilip  
And

R 1 to R 3

Vinod B S

M. G. Nanjappa  
And

Virendra B. S.

9055456472

Adv. Lakshmi Menon

(for CK Nandakumar Law Chambers)

Ph : 9880073412

Petitioner

Lakshmi  
27/7/17

Counsel for petitioner is present. Counsel for respondent is present. M/s. Tatva Legal has filed vakalat for R-2. For filing objections, list it on 29.08.2017. Counsel for petitioner reported that the matter may likely to be settled through mediation and requested the Tribunal to refer the matter to any mediation centre. The counsel for respondent requested time to file objection and then to consider the prayer for referring the matter to any mediation centre.

List it on 29.08.2017.

MEMBER (J)

MEMBER (T)